

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Mohan Motors Udyog Private Limited Date of Commencement of Liquidation: 08-10-2021; List of Stakeholders as on Date: 27-05-2022; Name of IP: Abhit Kumar Singh; Process Number: 1; Last 5 digit of registration number: 13564

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	300000	1	300000				NA
2	Liquidation costs incurred till date	10	527169	10	527169				NA
3	Secured financial creditors	1	396943197.17	1	396943197.17				Annexure 3
4	Unsecured financial creditors	6	817835332.92	5	711635762.92		106199570		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	50445561.80	1	12897272		37548289.80		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		21	1266051260.88999 99	18	1122303401.09		143747859.8		